

File No: FA-12012/3/2024-FA-FSSAI
Food Safety and Standards Authority of India
(Ministry of Health and Family Welfare)
Finance & Account Division, Room No. 413,
4th Floor, FDA Bhawan, Kotla Road, New Delhi-110002

Tender No. FA-12012/3/2024-FA-FSSAI/2025-26/FD/3

Dated: 17th Oct, 2025

FSSAI HQ, New Delhi invites bids from the **PUBLIC SECTOR BANKS (PSBs)** (List attached as Annexure III) to quote competitive rate of interest for investment of surplus funds in Fixed Deposits. Please visit <https://fssai.gov.in/tenders.php>

1. The PSBs fulfilling the requisite prescribed criteria are required to submit their bids in sealed envelope. The sealed envelope must prescribe the **Tender No. FA-12012/3/2024-FA-FSSAI/2025-26/FD/3 dated 17th Oct, 2025** and addressed to: **Senior Finance & Account Officer, Room No. 413, 4th Floor, Food Safety & Standards Authority of India, FDA Bhawan, Kotla Marg, New Delhi -110002.**

2. Bid submission starts on **3rd Nov, 2025** and the last date for submission of bid is **4th Nov, 2025 on or before 16:30 Hours** in the Tender Box placed at **3rd floor, FDA Bhawan, New Delhi.** Any bids received after the last date and time shall not be entertained.

3. FSSAI has all the rights to award or cancel the tender at any point of time without assigning any reason.

4. **The FDR shall be in callable form only.** The duration of FDR shall vary depending upon quoted rate of interest. FSSAI reserves the right to split the investment amount. No conditional bids would be accepted. FSSAI has the right to conduct negotiation on the quoted price. Competent Authority/ FSSAI has the right to decide whether to opt for callable FD or not.

5. Bidders shall be fully responsible for correctness of all the information given in their bids. No over-writing is allowed.

6. The bidder should quote rate of interest (RoI) for FDR as on date **6th Nov, 2025.**

7. The governing T&C of bids are attached as per Annexure I (**Envelope -1**). Format of price bid is attached as Annexure -II (**Envelope -2**). The eligible bidder shall enclose two envelopes for **Annexures 1 & 2** respectively.

8. Any queries relating to the tender document and the terms and conditions contained should be addressed to Finance & Accounts Division and email to – **vikash(dot)singh97@fssai.gov.in** & cc to **ombir(dot)hooda@fssai.gov.in.**

9. At any stage (including the period, post placement of bid to successful bidder), if any information provided by the Bidder is found false or incorrect, FSSAI will take action as per Rules including blacklisting of the bidder.



Ombir Hooda (AO, F&A)
Food Safety & Standards Authority of India

Contact No: 011-23667488

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.सी.आई. भवन, कोटला रोड, नई दिल्ली-110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

(TO BE PROVIDED IN ENVELOPE-1)

TERMS & CONDITIONS governing Bids for Offering quotes

Eligibility criteria

1. Only Public Sector Banks (PSBs) included in 2nd Schedule of RBI Act, 1934 are eligible to apply. Copy of the RBI letter indicating inclusion in 2nd Schedule shall be provided by the participating Bank.

Public Sector Banks (PSBs) which satisfy the following conditions on the basis of the published annual report for the most recent year are eligible to quote:

a) Have declared profit immediately preceding 2 Financial years i.e. FY 2023-2024 & FY 2024-25. Bank must attach a copy of relevant pages of the latest Annual Report. (It is expected that the PSBs should highlight and flag the relevant content);

b) Have maintained a minimum Capital to Risk Weighted Assets Ratio of 9% or as mandated by RBI, whichever is higher. PSBs must attach a copy of relevant pages of the latest Annual Report. (It is expected that the PSBs should highlight and flag the relevant content);

c) Have net Non-Performing assets lower than 5% of the net advances. PSBs must attach a copy of relevant pages of the latest Annual Report. (It is expected that the PSBs should highlight and flag the relevant content);

2. PSBs shall have fixed deposits of more than Rs 50,000 crores as on 31.07.2025. PSBs must attach a copy of relevant pages of the latest audited Annual Report (FY 2024-25). (It is expected that the PSBs should highlight and flag the relevant content);

3. PSBs bidding for different tenures must clearly indicate the maximum fixed deposit interest rate that can be offered by them;

4. Quotes and all other information should be provided in Indian Rupees only;

5. PSBs shall possess a PCR (> 65%) for the FY 2024-2025 (as on 31.03.2025). PSBs should attach a copy of relevant pages of the latest Annual Report to substantiate PCR within the desired range. (It is expected that the PSBs should highlight and flag the relevant content).



Checklist Table*

S. No.	Particulars	Remarks
1	Rate of Interest for FDR for all tenure and valid till 6th Nov, 2025 .	
2	Fixed Deposits more than Rs 50,000 crores as on 31.07.2025. PSBs must attach a copy of relevant pages of the latest Annual Report. (It is expected that the PSBs should highlight and flag the relevant content)	
3	Copy of RBI letter stating inclusion in 2nd Schedule of RBI Act, 1934. Copy of the RBI letter indicating inclusion in 2nd Schedule shall be provided by the participating PSBs.	
4	Declared profit immediately preceding 2 Financial years i.e. FY 2023-2024 & FY 2024-25. PSBs should attach a copy of relevant pages of the latest Annual Report. (It is expected that the PSBs should highlight and flag the relevant content)	
5	Net NPA (< 5%) for the FY 2024-2025 (as on 31.03.2025). PSBs must attach a copy of relevant pages of the latest Annual Report to substantiate Net NPA within the desired range. (It is expected that the PSBs should highlight and flag the relevant content).	
6	PCR (> 65%) for the FY 2024-2025 (as on 31.03.2025) PSBs must attach a copy of relevant pages of the latest Annual Report to substantiate PCR within the desired range. (It is expected that the PSBs should highlight and flag the relevant content)	
7	Have maintained a minimum Capital to Risk Weighted Assets Ratio of 9% or as mandated by RBI, whichever is higher. PSBs must attach a copy of relevant pages of the latest Annual Report. (It is expected that the PSBs should highlight and flag the relevant content)	

*It may be noted that, if any PSB, does not meet the above mentioned eligibility criteria, then, their Envelop 2 shall not be opened.

Self- declaration: - I have read all the terms and conditions and I am fully aware of the conditions and the above quoted rate of interest for callable FDR are best possible offer.

(Authorized Signatory)

Name:

Designation:

Mobile:

Email ID:

(affix PSB seal)

Date:

Place:

(TO BE PROVIDED IN ENVELOPE-2)**Format of Price bid**

1. The bid shall be submitted in below format and in Indian Currency (INR) only.
2. The successful bid will be decided based on fulfilling the eligibility criteria & the highest rate of interest quoted w.r.t. amount & duration and splitting of invested amount shall be the exclusive right of FSSAI.

Name of PSB			
Address			
Contact Person with Mob No & Email			
Account Name (where the amount has to be transferred, if qualified)			
Account No.			
IFS Code			
Quoted rate of interest for callable FDR as on 6 th Nov, 2025. Tentative Bid value is ₹200-300 crores			
Particulars	Up to ₹100 Crores	Greater than Rs ₹100 Crores to less than or equal to Rs 200 Crores	More than Rs ₹200 Crs & upto Rs ₹300 Crs
Rol (%) for period up to 01 year			
Rol (%) for period up to 02 year			
Rol (%) for period up to 03 year			
Validity of above quoted Rate of Interest	Upto 12 th Nov, 2025		

Self- declaration: - I have read all the terms and conditions and I am fully aware of the conditions and the above quoted rate of interest for callable FDR are best possible offer.

(Authorized Signatory)

Name:

Designation:

Mobile:

Email ID:

Date:

Place:

(affix PSB seal)

Public Sector Banks (PSBs)

Source:: <https://financialservices.gov.in/banking-divisions/public-sector-banks>

Sl No	Name of the Bank	Address
1	Bank of Baroda	Central Office, P.O. Box No. 10046, 9th Floor, Baroda Corporate Centre, Bandra Kurla Complex, Bandra (East), Mumbai-400 051
2	Bank of India	Head Office, Star House, C-5, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400 051
3	Bank of Maharashtra	Head Office, Lokmangal, 1501, Shivaji Nagar, Pune-411 005
4	Canara Bank	Head Office, 112, J.C. Road, P.B. No. 6648, Bangalore-560 002
5	Central Bank of India	Head Office, Chandramukhi, Nariman Point, Mumbai-400 021
6	Indian Bank	Head Office, 31, Rajaji Road, Chennai-600 001
7	Indian Overseas Bank	Central Office, 763, Anna Salai, P.B. No. 3765, Chennai-600 02
8	Punjab National Bank	Head Office, Plot No 4, Sector-10, Dwarka New Delhi-110 066
9	Punjab & Sind Bank	Head Office, Bank House, 21, Rajindra Place, New Delhi-110 008
10	Union Bank of India	Head Office, 239, Vidhan Bhavan Marg, Nariman Point, Mumbai-400 021.
11	UCO Bank	Head Office, 10, B.T.M. Sarani, Brabourn Road, Calcutta-700 001
12	State Bank of India	Central Office, State Bank Bhavan, Madam Cama Road, Mumbai-400 021

